

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT S. J. GHARAT  
COURT 33 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 24-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	ABA	100443/2020	Mahesh Suresh Sansi And 5 Others Vs State Nirmal Nagar Police Station	Mohammad Mehdi Abdi
2	ABA	100690/2020	Khalid Kasim Khilji Vs The State of Maharashtra, Nirmal Nagar Police Station	Yash Associates
<b><u>DEFENCE EVIDENCE</u></b>				
3	POCSO SPL CASE	100143/2016	THE STATE OF PANT NAGAR POLICE STATION. Vs RAHUL SURESH LADE	
<b><u>CHARGE</u></b>				
4	POCSO SPL CASE	100006/2019	The State of Kurla Police Station Vs Anand Balu Jadhav	PP
5	POCSO SPL CASE	100038/2019	The State of Mankhurd Police Station Vs Gulzar Sayyedali Shaikh @ Sonu and others 01	PP
6	POCSO SPL CASE	100303/2019	The State of Maharashtra - V.B. Nagar Police Station Vs Ajit Anant Kesarkar	PP
7	POCSO SPL CASE	100315/2019	The State of Maharashtra - Navghar Police Station Vs Satish Jalinder shinde	PP
<b><u>ORDER</u></b>				
8	ABA	100891/2019	Sohrab Ahmed Shaikh Vs State V.B.Nagar Police Station	Sharif Shaikh And Mateen Shaikh
<b><u>COMPLIANCE</u></b>				
9	POCSO SPL CASE	100412/2017	The State Shivaji Nagar Police Station Vs Ahmed Razza Md. Murtaza Ansari @ Kamil	

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10	POCSO SPL CASE	100083/2018	The State of Kurla Police Station Vs Shibu Ibrahim Khan	
<b>( Main Matter REMAND APPL POCSO/0101148/2017)</b>				
11	POCSO SPL CASE	100380/2019	The State of Maharashtra - Trombay Police Station Vs Raj Vasant Patil	PP
12	POCSO SPL CASE	100400/2019	The State of Maharashtra - Sion Police Station Vs Sarvan @ Sonu Jasvir Sing	PP

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